

**Regulation 31 of Punjab National Bank (Employees)
Pension Regulations, 1995**

977. SHRI SANJAY SINGH: Will the Minister of FINANCE be pleased to state:

(a) whether it is a fact that Regulation 31 of Punjab National Bank (Employees) Pension Regulations, 1995 permits bank to grant compassionate allowance to their dismissed/removed/terminated officers;

(b) whether it is also a fact that PNB has not been granting compassionate allowance to the dismissed/removed/terminated officers despite the available pension provision;

(c) if so, the reasons therefor; and

(d) by when the bank will settle the rightful dues of the dismissed/removed/terminated officers?

THE MINISTER OF STATE IN THE MINISTRY OF FINANCE (SHRI SHIV PRATAP SHUKLA): (a) As per Regulation 31 of Punjab National Bank (Employees) Pension Regulations, 1995, provides that an employee, who is dismissed or removed or terminated from service, shall forfeit his pension. The proviso to the said Regulation further provides, *inter alia*, that the authority higher than the authority competent to dismiss or remove or terminate an employee from service may, if the case is deserving of special consideration, sanction a compassionate allowance not exceeding two-thirds of the pension which would have been admissible to employee on the basis of qualifying service rendered upto the date of employees' dismissal, removal or termination.

(b) to (d) Punjab National Bank has apprised that cases of compassionate allowance to dismissed/removed/terminated officers are considered by the competent authority on the basis of merit of the case, and at present there is no case pending in this regard.

NPA cases filed under SARFAESI Act

978. SHRI KAPIL SIBAL: Will the Minister of FINANCE be pleased to state:

(a) the details of NPA cases filed under SARFAESI Act with their outcome and State/UT-wise details of loans disbursed since May, 2014 till date, State/UT/date-wise;

(b) whether under Debts Recovery Tribunals (DRTs) before National Company Law Tribunal (NCLT), 39 large defaulters were shortlisted, the details thereof along with details of recovery, if any and if not, the reasons therefor;